

has been drawn to the serious shortage of Pilocarpin eye-drops and if so, the corrective steps taken;

(b) whether attention of Government has also been drawn to the shortages of several other important life saving drugs and if so, the details of the shortages and corrective action proposed to be taken;

(c) whether it is a fact that there is hoarding and black marketing in some of these drugs leading to man-made shortages; and

(d) whether Government propose to hand over the marketing and bottling of all such imported drugs only to the public sector units both at the Centre and the States for the benefit of actual users ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : (a) to (d) The market availability of essential and life saving drugs is being monitored regularly by the Monitoring Cell of my Ministry. Shortages of drugs, wherever noticed occasionally, are mainly entirely of localised nature, and of brand drugs for which other equivalents are available. Wherever such shortages are noticed, the concerned manufacturers and the manufacturers of equivalents are advised telegraphically to rush supplies to the reported areas of shortage and the action taken by them monitored.

Shortage of Pilocarpin Eye Drops (of different strengths) was reported in a few places. On being advised by my Ministry, M/s. Fair Deal Corporation has rushed supplies to places of reported shortages and have also geared up the production of this item in order to obviate any future shortages.

Shortages of Aldomet tablets were reported at a few places. Other equivalents of Aldomet tablets, including Emdopa tablets, manufactured by IDPL, are abundantly available.

Request of Kerala Government for Enhancement of Monthly Quota of Kerosene

1370. SHRI A. NEELALOHITHA-DASAN NADAR : Will the Minister of ENERGY be pleased to state :

(a) whether Government of Kerala have requested Union Government for the enhancement of monthly quota of kerosene; and

(b) if so, the details thereof and the action taken thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) : (a) and (b) The Government of Kerala have recently requested enhancement of the monthly kerosene quota of the State from 13390 tonnes to 15000 tonnes.

An additional allocation of 500 tonnes and 1,000 tonnes for July and for August, 1984 respectively has been made for Kerala.

कोयला-खानों का राष्ट्रीयकरण

1371. श्री शिवु सोरन : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने कोयला खानों का राष्ट्रीयकरण किया है;

(ख) यदि हां, तो उन कोयला-खानों के नाम क्या हैं, तथा वर्ष 1983-84 तक उनमें सरकार द्वारा कुल कितनी पूंजी लगाई गई है; और

(ग) उनमें कुल कितनी हानि हुई तथा वहां कितने व्यक्ति काम कर रहे हैं ?

ऊर्जा मंत्रालय के कोयला विभाग में राज्य मंत्री (श्री दलबीर सिंह) : (क) और (ख) कोक-कर कोयला खान (राष्ट्रीयकरण) अधिनियम, 1972 की अनुसूची-I और II में उल्लिखित 214 कोककर कोयला खानों तथा 12 कोक ओवेन संयंत्रों का और कोयला खान (राष्ट्रीयकरण) अधिनियम, 1973 की अनुसूची में उल्लिखित 711 कोयला खानों का क्रमशः 1972 और 1973 में राष्ट्रीयकरण किया गया था। राष्ट्रीयकरण के बाद, राष्ट्रीयकृत कोलिरियों